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Rs. 11,000 crores of working capital Into long-term loans, Issue Non-Convertible Debentures, guaranteed by Government, of Rs. 7400 crores. The balance of the working capital would be in the form of a Cash Credit Arrangement with the Banks. The FRP also includes an infusion of Rs. 30231 crores over a period of ten years from financial year 2012-13 upto financial year 2020-2021. The implementation of FRP/TAP would result in the Company turning EBIDTA (Earnings Before Interest Depreciation Tax Amortisation) positive by 2012-13, Cash Positive by 2017-18 and PAT (Profit After Tax) positive by 2020-21.

## Landing by trainee Pilots

- 342. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Directorate General of Civil Aviation (DGCA) have received complaints regarding some private airlines allowing trainee pilots to land in Delhi and Mumbai airports thus violating safety norms;
  - (b) if so, the details of such violations; and
- (c) what action DGCA have taken against private airlines for serious violations?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) Yes, Sir.

- (B) The Directorate General of Civil Aviation (DGCA) has received one complaint of M/s Jet Airways Ltd. where Pilot-in Command allowed the trainee pilot to occupy the right seat till touchdown landing at Chennai Airport.
- (c) DGCA has suspended license of Pilot-in-Command and Trainee Pilot for the period of three months and appointed Inquiry Officer under Rule 77C of Indian Aircraft Rules 1937 to Investigate the matter.

## **Scrapping of CPFRBS**

- 343. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that a tender floated by Air India for Computerized Passengers Face Recognition Biometrics System (CPFRBS) was scrapped due to allegation of bribe and corruption;
  - (b) if so, the details in this regard;
- (c) whether Royal Canadian Mounted Police (RCMP) have written to Government for detailed enquiry; and
  - (d) if so, the details in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No, Sir.

(b) Air India had issued a tender for Computerized Passengers Face